

[Dr. D. Sanjivayya]

July, 1964, under sub-section (3) of section 20 of the Working Journalists (Conditions of Service) and Miscellaneous Provisions Act, 1955.

[Placed in Library, See No. LT-2977/64].

- (3) Annual Report of the Coal Mines Rescue Stations Committee, Dhanbad, for the year 1963-64.

[Placed in Library, See No. LT-2978/64].

- (4) Government Resolution No. WB-8(14)/63, dated the 12th August, 1964 regarding appointment of the Second Wage Board for the Cotton Textile Industry.

[Placed in Library, See No. LT-2979/64].

- (5) Government Resolution No. WB-2(16)/64(2), dated the 28th August, 1964 regarding revised recommendations for interim wage increase made by the Central Wage Board for Limestone and Dolomite Mining Industries.

[Placed in Library, See No. LT-2982/64].

- (6) Government Resolution No. WB-3(14)/64, dated the 2nd September, 1964 regarding recommendations of the Central Wage Board for the tea plantation industry for interim wage increase.

[Placed in Library, See No. LT-2981/64].

- (7) Government Resolution No. WB-6(3)/64, dated the 2nd September, 1964 regarding appointment of the Second Wage Board for the cement industry.

[Placed in Library, See No. LT-2982/64].

T E

12.33 hrs.

PARLIAMENTARY COMMITTEES— SUMMARY OF WORK

Secretary: Sir, I beg to lay on the Table a copy of the Parliamentary Committees—Summary of Work' pertaining to the period 1st June, 1963 to 31st May, 1964.

12.33½ hrs.

PRESIDENT'S ASSENT TO BILLS

Secretary: Sir, I lay on the Table the Appropriation (No. 4) Bill, 1964 passed by the Houses of Parliament during the last session and assented to by the President since a report was last made to the House on the 27th May, 1964.

2. Sir, I also lay on the Table copies, duly authenticated by the Secretary of Rajya Sabha, of the following four Bills passed by the Houses of Parliament during the last session and assented to by the President since a report was last made to the House on the 27th May, 1964:—

- (1) The Delhi (Delegation of Powers) Bill, 1964.
- (2) The Indian Medical Council (Amendment) Bill, 1964.
- (3) The Coir Industry (Amendment) Bill, 1964.
- (4) The Constitution (Seventeenth Amendment) Bill, 1964.

DEMANDS FOR SUPPLEMENTARY GRANTS (GENERAL), 1964-65

The Minister of Planning (Shri B. B. Bhagat): Sir, On behalf of Shri T. T. Krishnamachari, I beg to present a Statement showing Supplementary Demands for Grants in respect of the Budget (General) for 1964-65.